

*O.S. Judgment  
List in O.A. 619/93*

O.A. 619/93  
Decision for  
IPL

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH, 'GULESTAN' BUILDING NO.6  
PRESOCOT ROAD, MUMBAI 400001

O.A.Nos. 619/93;  
621/93;  
623/93 WITH M.P.NO.42/96;  
624/93;  
625/93 WITH M.P.NO.43/96;  
627/93;  
662/93;  
663/93;  
664/93;  
665/93 WITH M.P.NO. 53/96  
666/93 WITH M.P.NO.123/96  
673/93 WITH M.P.NO.124/96  
674/93 WITH M.P.NO.126/96  
675/93 WITH M.P.NO.243/96  
677/93  
685/93 WITH M.P.NO. 76/96  
704/93 WITH M.P.NO.127/96  
705/93 WITH M.P.NO.128/96  
706/93 WITH M.P.NO.125/96

DATE : TUESDAY THE 4TH FEBRUARY, 1997

CORAM: Hon. Shri B S Hegde, Member(J)  
Hon. Shri P P Srivastava, Member(A)

R.V. WAIKAR	..APPLICANT IN O.A.NO.619/93
L.A. GAVANE & 4 ORS.	..APPLICANTS IN O.A.NO.621/93
A.R. KULKARNI	..APPLICANT IN O.A.NO.623/93
SMT. NAGVENI GIRISH	..APPLICANT IN O.A.NO.624/93
N.G. SWARGE & 8 ORS.	..APPLICANTS IN O.A.NO.625/93
A.M. ISHACK	..APPLICANT IN O.A.NO.627/93
M.B. JOSHI & 3 ORS.	..APPLICANTS IN O.A.NO.662/93
SMT. JASMIN JOSHI	..APPLICANTS IN O.A.NO.663/93
M.G. JOSHI & 2 ORS.	..APPLICANTS IN O.A.NO.664/93
S.H. VAIDYA & 12 ORS.	..APPLICANTS IN O.A.NO.665/93

L.N. BHUJBAL	..APPLICANT IN O.A.NO.666/93
S.B. NAVALE & 11 ORS.	..APPLICANTS IN O.A.NO.673/93
S.G. THORAT	..APPLICANT IN O.A.NO.674/93
M.E. APTE	..APPLICANT IN O.A.NO.675/93
J.A. KARNIK	..APPLICANT IN O.A.NO.677/93
A.D. KWALE & 5 ORS.	..APPLICANTS IN O.A.NO.685/93
G.K. GAUTAM	..APPLICANT IN O.A.NO.704/93
T. JOHN & 5 ORS.	..APPLICANTS IN O.A.NO.705/93
N.K. SHAH & 7 ORS.	..APPLICANTS IN O.A.NO.706/93

(By Mr. C V Atre  
Counsel for the applicants)

v/s.

1. The Government of India  
Rep. by its Secretary  
Ministry of Defence  
New Delhi 110011
2. The Scientific Advisor to  
Raksha Mantri & Director  
General, R&D,  
Raksha Mantralaya  
New Delhi 110011
3. The Director  
Naval Chemical & Metallurgical Lab.  
Post Bag No.10012 GPO, Mumbai
4. The Director  
Research & Development Est.(Engg.)  
Pioneer Lines, Dighi, Pune 15
5. The Director  
Vehicles Research & Development  
Estt. PO>Vahan Nagar  
Arangaon,  
Ahmednagar 414006

6. The Director  
Scientific Analysis Group  
Metcalfe House  
Delhi 110054

& Other Private Respondents

(Official Respondents by  
Mr. R K Shetty, Central Govt.  
Standing Counsel)

.. Respondents

ORDER

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[Per: B S Hegde, Member(J)]

1. Heard Mr. C V Atre, counsel for the applicants and Mr. R K Shetty, counsel for the respondents and perused the record.

2. Ld. Counsel for the applicant states that the relief prayed for in the O.A.s. has already been granted by the respondents. He prays that since there is a considerable delay in making payment of the arrears the respondents should be directed to pay interest for the period the payment was delayed and also award costs of the application.

3. We have considered the plea of the Ld. Counsel for the applicants. Having regard to the facts and circumstances of the case we do not see any merit in the contentions. Prayer for interest and costs is rejected.

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4. We dispose of all the OAs and M.Ps. with no  
order as to costs.

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(P.P.Srivastava)  
Member(A)

(B.S.Hegde)  
Member(J)

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